

# ORISSA HIGH COURT

## FILING REPORT AS ON :23/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/54355/2025	M/S H.R.CONSTRUCTIONS PVT. LTD., LUCKNOW VS STEEL AUTHORITY OF INDIA LTD., NEW DELHI	SASWAT JENA VS	// ()	
2	D-BLAPL/40169/2025	RAJIB KUMBHAR @ GANDHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	MELCHHAMUNDA /137 /2024 () //	
3	D-BLAPL/40172/2025	RAJIB @ RAJESH AGRAWAL @ RAJU VS STATE OF ODISHA	GOKULANANDA SAHU VS	JHARBANDH /166 /2025 () //	
4	D-BLAPL/40175/2025	DIBAKAR PARMANIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	ROURKELA CYBER P.S. /20 /2025 () //	
5	D-BLAPL/40180/2025	DIPU @ RAKESH KUMAR PATRA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	NISCHINTAKOILI /166 /2025 () //	
6	D-BLAPL/40184/2025	LAXMI BISWAL @ TUNI VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	BEGUNIAPADA /670 /2025 () //	
7	D-BLAPL/40186/2025	SUCHINTAN BASANTIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	S.P.(CID-CRL),CUTTACK /2 /2025 () //	
8	D-BLAPL/40191/2025	RITA PATRA VS STATE OF ODISHA	PRINCE PATNAIK VS	DHENKANAL SADAR /653 /2025 () //	
9	D-BLAPL/40196/2025	SANATAN PRADHAN VS STATE OF ODISHA	BISWA RANJAN DAS VS	//0 () //	
10	D-BLAPL/40198/2025	KALA @ SK. MANAWAR VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /239 /2025 () //	
11	D-BLAPL/40199/2025	RAJI @ RAJENDRA PRASAD SWAIN VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	SURADA /177 /2023 () //	

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12	D-BLAPL/40202/2025	PINTU KHAMARI @ BIDYABHUSAN KHAMARI VS STATE OF ODISHA	ABHISHEK DASH VS	BELPARA /148 /2025 () //	AOD20240000186C202500035
13	D-BLAPL/40204/2025	ASWINI KUMAR PRADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOUDH /21 /2011 () //	AOR20220001487C202500121
14	D-BLAPL/40207/2025	PRAKASH KUMAR PRADHAN VS STATE OF ODISHA	SITIKANT MISHRA VS	/ /0 () //	
15	D-BLAPL/40209/2025	SAMIR NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	MAHULPALI /136 /2025 () //	
16	D-BLAPL/40210/2025	ANANDA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	G.R.P.S. (TITILAGARH) /129 /2025 () //	
17	D-BLAPL/40213/2025	MADHA @ MADHABANANDA PALEI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KEONJHAR TOWN /896 /2025 () //	
18	D-BLAPL/40216/2025	SRIDHAR SABAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /219 /2025 () //	
19	D-BLAPL/40220/2025	RAGHUNATH SETHI VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	MANAMUNDA /113 /2025 () //	
20	D-BLAPL/40222/2025	KIRAN @ SIPUA SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /369 /2025 () //	
21	D-BLAPL/40224/2025	PINTU GOUDA @ PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /520 /2025 () //	
22	D-BLAPL/40225/2025	GOBARDHAN PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /291 /2025 () //	
23	D-BLAPL/40227/2025	PRIYA RANJAN MOHAPATRA	SATYA RANJAN MULIA	JAGATPUR /729 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/40228/2025	RAKESH KUMAR BEHERA @ RAKESH DALABEHERA	KABIRAJ PRADHAN	RANPUR /299 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/40230/2025	DHANESWAR SAHU	JYOTIRMAYA SAHOO	KHURDA MODEL /448 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/40232/2025	POULASTI BEHERA @ PRADHAN	BIKASH KUMAR DASH	KISHORENAGAR (ANUGUL) /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/40233/2025	BIKRAM PANDA @ BIKRAM KUMAR PANDA	PRANAYA KUMAR DASH	BAIDYANATHPUR /518 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/40236/2025	NEHERU PADHAN	BISWARANJAN DALAI	RENGALI /16 /2025	AOR20220003722C202500270
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/40241/2025	MD. IRSAD @ KADIR @ KALLUA	BISWARANJAN DALAI	LAKHANPUR /236 /2020	AOR20220003722C202500271
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/40242/2025	PRABHAKAR JENA	SMRUTI RANJAN ROUT	JANKIA P.S. /297 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/40245/2025	P. SATYARAM ACHARY	RAMDAS ACHARY	BALLIGUDA /162 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/40246/2025	BABULA BEHERA @ NIKU	BISWAJIT PASAYAT	PAHALA /445 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/40247/2025	NANDA @ BIJAY RAO	BISWAJIT PASAYAT	MALGODOWN /176 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/40249/2025	KUSHA TANDI @ KUSA TANDI	SURYAKANTA DWIBEDI	DEOGAON /98 /2024	AOR20220001245C202500081
		VS	VS	()	

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35	D-BLAPL/40250/2025	STATE OF ODISHA SAROJ BARAL @ SUTU VS	ABHISIDDHANTA SAHOO VS	// SATYABADI /192 /2025 ()	AOR20220000014C202500055
36	D-BLAPL/40251/2025	STATE OF ODISHA KUMPANDER BEHERA VS	CHIRANJIB ROUT VS	// KANIHA /214 /2025 ()	
37	D-BLAPL/40253/2025	STATE OF ODISHA HAKI @ AKHAYA NAIK VS	CHIRANJIB ROUT VS	// SAMAL /320 /2025 ()	
38	D-BLAPL/40254/2025	STATE OF ODISHA AJAY JAGAN BARAD VS	ASIT KUMAR JENA VS	// / 0 ()	
39	D-BLAPL/40259/2025	STATE OF ODISHA AMOL MURALIDHAR RAHINJI VS	ASIT KUMAR JENA VS	// / 0 ()	
40	D-BLAPL/40261/2025	STATE OF ODISHA VISHAL BAHUSAHEB RAHINJI VS	ASIT KUMAR JENA VS	// / 0 ()	
41	D-BLAPL/40267/2025	STATE OF ODISHA KAILASH NAYAK VS	BIJAY SWAIN VS	// KHAMAR /460 /2025 ()	
42	D-BLAPL/40276/2025	STATE OF ODISHA DIBYA RANJAN BHOI VS	DIPTI RANJAN BHOKTA VS	// KISSANNAGAR PS /197 /2025 ()	
43	D-BLAPL/40282/2025	STATE OF ODISHA HEMANTA PRUSETH @ ADITYA VS	SAMARENDRA BAHADUR VS	// SUNDARGARH TOWN /407 /2025 ()	
44	D-BLAPL/40283/2025	STATE OF ODISHA AKULA GOVINDA @ CK @ GK @ KANHA @ A.GOVINDA VS	INDRANAS KUMAR CHAND VS	// GUNUPUR /98 /2023 ()	
45	D-BLAPL/40285/2025	STATE OF ODISHA BIKASH MALLICK VS STATE OF ODISHA	ANIRUDHA DAS VS	// BALLIGUDA /407 /2025 () //	

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46	D-BLAPL/40286/2025	PARMESWAR KALLAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAIGHAR /238 /2025 () //	
47	D-BLAPL/40292/2025	BADAL @ AKASH MUKHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BARIPADA TOWN /380 /2025 () //	
48	D-BLAPL/40294/2025	PRAKASH MALIK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// () //	AOR20220001299C202500024
49	D-BLAPL/40295/2025	LALBAHADUR SINGH VS STATE OF ODISHA	MADAN MOHAN DAS VS	PHULBANI SADAR /216 /2025 () //	
50	D-BLAPL/40296/2025	KARTIKA BAITHA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /380 /2025 () //	
51	D-BLAPL/40297/2025	MANTU BEHERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	JASHIPUR /77 /2022 () //	
52	D-BLAPL/40298/2025	TIKU @ TINKU SHARMA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	ADVA /82 /2023 () //	
53	D-BLAPL/40299/2025	SAMIAR MAHANTY @ SAMIR MAHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /817 /2025 () //	
54	D-BLAPL/40303/2025	RAJU BARMAN @ RAJU BRUMAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAULIAGANJA /199 /2025 () //	
55	D-BLAPL/40305/2025	ANANTA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /42 /2025 () //	
56	D-BLAPL/40306/2025	KANHA @ JANMEJAYA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DHARMASALA /731 /2025 () //	AOD20220004505C202500160
57	D-BLAPL/40310/2025	NARAYAN JANI	SARBESWAR SAHOO	MATHILI /125 /2020	AOD20220004505C202500159

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/40312/2025	BISWABJAY MOHAPATRA	NIROD KUMAR SAHU	JALESWAR /574 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/40313/2025	SATYANANDA NAG	BHARAT BHUSAN ROURAY	BHEDEN /293 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/40314/2025	SOUMYA RANJAN NAYAK	PRAVASH CHANDRA JENA	MAHAKALPARA /210 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/40317/2025	BIJUA @ BIJAYA MALIK	AKSHAYA KUMAR NAYAK	AUL /870 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/40322/2025	LIPUN BEHERA	BYOMOKESH SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CMP/54231/2025	RUKSANA BIBI	SIRISH CHANDRA TRIPATHY	//	
		VS	VS	()	
		SAFINA BIBI		//	
64	D-CMP/54240/2025	BHARAT BHUSAN NEGI	BUDHIRAM DAS	//	
		VS	VS	()	
		SNEHALATA NEGI		//	
65	D-CMP/54273/2025	TILATTAMA DAS	ASHOK KUMAR SAHOO	//	AOD20240000557C202500004
		VS	VS	()	
		RANJAN KUMAR SWAIN		//	
66	D-CMP/54333/2025	HARSAMANI @ HARSHAMANI MAHARANA	BASANTA KUMAR NAYAK	//	
		VS	VS	()	
		PRAJAPITA BRAHMAKUMARI ESWARIYA VISWA VIDYALAYA, NAYAGARH		//	
67	D-CMP/54338/2025	NIRANJAN BEHERA	SUVASHISH PATTANAİK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CONTC/54160/2025	SANTOSH KUMAR RATH	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500332
		VS	VS	()	

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69	D-CONTC/54162/2025	ARAVIND AGRAWAL, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT. SATYABRATA BEHERA VS	SANTOSH KUMAR MAHANTY VS	// // 0	AOD20240000242C202500331
70	D-CONTC/54177/2025	ARAVIND AGRAWAL, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT. BASANTI BEHERA VS	ADV. VS	// // 0	
71	D-CONTC/54185/2025	DIBYA JYOTI PARIDA, I.A.S NISHIKANTA ROUT VS	ADYASIDHI MISHRA VS	// // 0	
72	D-CONTC/54260/2025	SATYABRATA SAHU, I.A.S RAMAKANTA PANDA VS	ADV. VS	// // 0	
73	D-CONTC/54263/2025	ARAVIND AGRAWAL, IAS DAMBARUDHAR PATEL VS	ADV. VS	// // 0	
74	D-CONTC/54265/2025	DR. N.THIRUMALA NAIK, IAS CHITTARANJAN MISHRA VS	ADV. VS	// // 0	
75	D-CONTC/54268/2025	ARAVIND AGRAWAL, IAS MD.SOYEB AKHTAR VS	ADV. VS	// // 0	
76	D-CONTC/54269/2025	ARAVIND AGRAWAL, IAS NRUSINGHA CHARAN BISWAL VS	ADV. VS	// // 0	
77	D-CONTC/54271/2025	PRADEEP KUMAR PARIDA, SEC., ANGUL UNITED CENTRAL COOP. BANK LTD. PRATAP KUMAR MISHRA VS	ADV VS	// // 0	AOR20220001535C202500284
78	D-CONTC/54302/2025	ANU GARG, SECRETARY WATER RESOURCES DEPTT. MANJULATA JATI VS	BIKASH KUMAR ROURTRAY VS	// // 0	
79	D-CONTC/54307/2025	JISU KRISHNA DAS, OAS DR. DEBADUTTA PANIGRAHI VS	ADV. VS	// // 0	
		ASWATHY S, I.A.S		//	

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80	D-CONTC/54310/2025	AKSHYA PRADHAN VS ARAVIND AGRAWAL, I.A.S	MANMEET SING ARORA VS	// 0 //	
81	D-CONTC/54319/2025	SAROJINI MOHAPATRA VS DR.N.THIRUMALA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// 0 //	
82	D-CONTC/54321/2025	SURATH DHAL VS RAJKISHORE JENA	ADV. VS	// 0 //	
83	D-CONTC/54325/2025	BHARAT KUMAR SAHOO VS VEDBHUSAN, IAS	JAJATI KESHARI KHUNTIA VS	// 0 //	
84	D-CONTC/54334/2025	SARASWATI DEVI PERIWAL VS AMITABH THAKUR, IPS	ADV. VS	// 0 //	
85	D-CONTC/54337/2025	UPENDRA PRASAD SETHI VS BALMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION ODISHA	ADV. VS	// 0 //	
86	D-CONTC/54346/2025	SUDARSHAN NAYAK VS ARAVIND AGRAWAL, COMM. CUM SEC., DEPT. OF HIGHER EDUCATION DEPT., GOVT. OF ODISHA	ADV. VS	// 0 //	
87	D-CONTC/54383/2025	LAMBODAR PRADHAN VS BIDYA BHUSHAN DASH	ADV. VS	// 0 //	
88	D-CONTC/54386/2025	MANAGING COMMITTEE OF MADRASA HABBIBIANNABIA VS DR.N.THIRUMALA NAIK, IAS	MORINDRA KENDRA SAHOO VS	// 0 //	
89	D-CONTC/54390/2025	SARAT KUMAR DAS VS ANU GARG, I.A.S	ADV. VS	// 0 //	
90	D-CONTC/54404/2025	SMITA RANJAN SARANGI VS ARAVIND AGRAWAL, IAS	SUBHADUTTA ROUTRAY VS	// 0 //	
91	D-CONTC/54414/2025	RANJITA SAHOO	SUBHADUTTA ROUTRAY	//	

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		VS	VS	()	
92	D-CONTC/54419/2025	ARAVIND AGRAWAL, IAS KAMALAKANTA KAR	SUBHADUTTA ROUTRAY	//	
		VS	VS	()	
93	D-CONTC/54420/2025	N. THIRUMALA NAIK, IAS SAROJ UMAR MOHAPATRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	()	
94	D-CONTC/54421/2025	N. THIRUMALA NAIK, IAS PRABHU DATTA HIMANSU MISHRA	SISIR DAS	//	
		VS	VS	()	
95	D-CONTC/54422/2025	SATYABRATA SAHU, IAS SANTOSH KUMAR PUSTY	SUBHADUTTA ROUTRAY	//	
		VS	VS	()	
96	D-CRLA/40203/2025	B. PARAMESWARAN, IAS ASHWINI NAIK	KISHORE KUMAR NAIK	SUNDARGARH TOWN /217 /2025	AOR20220000264C202500008
		VS	VS	()	
97	D-CRLA/40214/2025	STATE OF ODISHA RIZA JULUM MOHAMMAD	AMULYA RATNA PANDA	NARASINGHPUR /224 /2022	
		VS	VS	()	
98	D-CRLA/40217/2025	STATE OF ODISHA JUDHISTIR NAG @ JUDHISTI NAG	SURYAKANTA DWIBEDI	KANTABANJI /124 /2022	
		VS	VS	()	
99	D-CRLA/40240/2025	STATE OF ODISHA SABAN KUMAR NAIK	SULOCHANA PATRO	DIGAPAHANDI /32 /2023	
		VS	VS	()	
100	D-CRLA/40270/2025	STATE OF ODISHA CHITTA RANJAN SAMAL	AJAYA KUMAR PRADHAN	CHOUDWAR /29 /2025	
		VS	VS	()	
101	D-CRLA/40275/2025	STATE OF ODISHA BIJAN BEHERA @ BIJAN PRASAD BEHERA	BISHNU PRASAD PRADHAN	NANDIPADA /151 /2020	
		VS	VS	()	
102	D-CRLA/40280/2025	STATE OF ODISHA JAGANNATH BEHERA	DHANANJAYA MUND	NIKIRAI /121 /2025	AOR20220001492C202500023
		VS	VS	()	

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103	D-CRLA/40284/2025	STATE OF ODISHA SAILENDRA MAHARANA @ PINKU VS	BISHNU PRASAD PRADHAN VS	// MANCHESWAR P.S. /313 /2024 ()	
104	D-CRLA/40287/2025	STATE OF ODISHA NIRANJAN PRADHAN VS	AMITAV TRIPATHY VS	// JHARBANDH /29 /2013 ()	
105	D-CRLA/40328/2025	STATE OF ODISHA SUBA SETHI VS	LALATENDU SAMANTARAY VS	// BADABAZAR /86 /2017 ()	
106	D-CRLMA/40195/2025	STATE OF ODISHA MAMATA SWAIN VS	ADV. VS	// TANGI /377 /2025 ()	
107	D-CRLMA/40262/2025	STATE OF ODISHA AKSHAYA BARIK @ AKHAYA KU BARIK VS	PRATYASISH MOHANTY VS	// KUAKHIA /429 /2025 ()	
108	D-CRLMA/40304/2025	STATE OF ODISHA KEDAR NAYAK VS	ADV. VS	// GOP /351 /2025 ()	
109	D-CRLMC/40170/2025 CRLMC/5623/2025	STATE OF ODISHA ABANI KUMAR PALEI VS	KARUNAKAR GAYA VS	// KEONJHAR SADAR /202 /2018 CIVIL JUDGE (JD) CUM JMFC, THAKURMUNDA(Mayurbhanj) CMC/0000006/2023	
110	D-CRLMC/40173/2025	STATE OF ODISHA PARBATI KHAMARI VS	APARESH BHOI VS	JALESWAR /148 /2025 ()	AOR20220001814C202500029
111	D-CRLMC/40174/2025	STATE OF ODISHA KUNI @ SABITRI MANDAL VS	APARESH BHOI VS	// JALESWAR /147 /2025 ()	AOR20220001814C202500030
112	D-CRLMC/40177/2025	STATE OF ODISHA ASHIRBADA TRIPATHY VS	SARADA PRASAD DASH VS	// MALGODOWN /169 /2019 ()	
113	D-CRLMC/40179/2025 CRLMC/5644/2025	STATE OF ODISHA BABU@SANJAY KARMAKAR VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// MARINE PS AT JAMBO /239 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0002296/2025	

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114	D-CRLMC/40181/2025 CRLMC/5650/2025	JAGABANDHU PADHI VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /12 /2023 SPECIAL JUDGE(VIG),BHUBANESWAR(Khordha ) CRM/0000073/2025	
115	D-CRLMC/40182/2025	BISHNU GHADEI@TAPA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	GURUDIJHATIA /149 /2021 () //	
116	D-CRLMC/40183/2025 CRLMC/5632/2025	SUSANTI PRADHAN VS STATE OF ODISHA	SURYAKANTA JENA VS	/ /0 JUDGE FAMILY COURT,KHURDA(Khordha ) Crp/0000290/2024	
117	D-CRLMC/40185/2025 CRLMC/5641/2025	PRAKASH TRIPATHY VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP MODEL /381 /2025 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0001235/2025	
118	D-CRLMC/40193/2025	MITU @ NILU PALEI VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH /149 /2022 () //	AOD20240000366C202500037
119	D-CRLMC/40197/2025	ADITYA PRASAD PANDA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /325 /2007 () //	
120	D-CRLMC/40223/2025	BALIA @ SWADHIN MALLIK @ BALARAM MALLICK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /168 /2018 () //	
121	D-CRLMC/40231/2025	RAJIB LOCHAN PANDA VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	SORO /725 /2025 () //	
122	D-CRLMC/40264/2025	NARENDRA KHOSLA VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	RAYAGADA TOWN /270 /2015 () //	
123	D-CRLMC/40266/2025	JIBAN KRUSHNA KARAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BHOGRAI /70 /2022 () //	
124	D-CRLMC/40268/2025	RAJANI KANTA PATTNAIK VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	KHALLIKOTE /645 /2021 () //	
125	D-CRLMC/40274/2025	MANAS RANJAN MOHANTY	DINESH KUMAR MOHANTY	BALASORE VIGILANCE /52 /2009	AOD20220003518C202500044

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
126	D-CRLMC/40281/2025	BHARAT KU SAHU @ BHARAT SAHOO	SAMARENDRA BAHADUR	/ /0	
		VS	VS	()	
		SK. RIAZAT		//	
127	D-CRLMC/40288/2025	SANTOSH KUMAR MAJHI	PRIYA RANJAN MISHRA	DHUSURI /105 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/40289/2025	NARCOTIC CONTROL BUREAU, G.O.I., KHURDHA	DIPTI RANJAN BHOKTA(C.G.C)	/ /0	
		VS	VS	()	
		BASU PATTNAIK @ SWAMY @ CHITTARANJAN PATTNAIK		//	
129	D-CRLMC/40291/2025	SRIKRUSHNA PARIDA	PRAMOD KUMAR JENA	MARINE PS AT BALARAMGADI /48 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/40309/2025	CHHATUA @ UCHHABA @ SOUMITREE NAIK	MANORANJAN DAS	MOTANGA /286 /2024	AOR20220000053C202500142
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/40316/2025	BIDESI DAS	LALITENDU MISHRA	MAHILA P.S. BUXIBAZAR /88 /2018	AOR20220001610C202500084
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/40326/2025	SUBRAT RANJAN TRIPATHY	SIBA PRASAD SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/40327/2025	SUBRAT RANJAN TRIPATHY	SIBA PRASAD SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/40178/2025	BISWARANJAN SWAIN	SWAYANSHU SATYAPRAGYAN SWAIN	/ /0	
		VS	VS	()	
		DEPT. OF HOME, ODISHA DG POLICE		//	
135	D-CRLMP/40226/2025	DEBENDRA KUMAR SAHOO	ASHOK KUMAR SAHOO	/ /	AOD20240000557C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/40243/2025	B.PURNA CHANDRA PATRA	SIBA RANJAN POLAI	/ /0	
		VS	VS	()	

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137	D-CRLMP/40252/2025	STATE OF ODISHA SMRITI SWETA DAS VS	SURYA PRATAP DEO VS	// /0 ()	
138	D-CRLMP/40293/2025	STATE OF ODISHA HARIHAR KARNA VS	BISWAJIT NAYAK VS	// /0 ()	
139	D-CRLMP/40320/2025	STATE OF ODISHA REBATI JENA VS	PRAVASH CHANDRA JENA VS	// /0 ()	
140	D-CRLREV/40187/2025	STATE OF ODISHA BUDDAR RAJU RHODA VS	LALATENDU JENA VS	// POTTANGI /53 /2024 ()	
141	D-CRLREV/40189/2025	STATE OF ODISHA SAHIL @ JYOTI RANJAN JAKAKA VS	SURESH KUMAR JENA VS	// RAYAGADA TOWN /259 /2025 ()	
142	D-CRLREV/40194/2025	STATE OF ODISHA RAMESH NAIK VS	ARIJET MISHRA VS	// BANARAPAL /91 /2014 ()	
143	D-FAO/54232/2025	STATE OF ODISHA SABITRI KISAN VS	DEBASISH PATNAIK VS	// // ()	
144	D-FAO/54304/2025	UNION OF INDIA KEDAR NATH PATHY VS	SANGRAM JENA VS	// // ()	
145	D-JCRLRV/40321/2025	STATE OF ODISHA SIBDAS PATRA @ BAPI VS	ADV. VS	// KAMARDA /2 /2015 ()	
146	D-LAA/54381/2025	STATE OF ODISHA SHYAM SUNDAR PODDAR VS	SOURAV SUMAN BHUYAN VS	// // ()	
147	D-LAA/54387/2025	SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA UDDHAV PODDAR VS	SOURAV SUMAN BHUYAN VS	// // ()	
		SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA		//	

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148	D-LAA/54391/2025	SARITA PODDAR VS SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA	SOURAV SUMAN BHUYAN VS	// 0 //	
149	D-MACA/54223/2025	PRAKASH KUMAR NAYAK VS RAJKISHORE BALIARSINGH	DEBASISH PATNAIK VS	// 0 //	
150	D-MACA/54225/2025	TARULATA BARIK VS DEBA HARIJAN	DEBASISH PATNAIK VS	// 0 //	
151	D-MACA/54227/2025	PRAVATI ROUSTRAY VS SATISH KUMAR ROUSTRAY	DEBASISH PATNAIK VS	// 0 //	
152	D-MACA/54266/2025	D.M., NATIONAL INSURANCE CO. LTD.,ANGUL VS PRIYABRATA MOHANTY	SOMNATH ROY VS	// 0 //	
153	D-MACA/54270/2025	MANJULATA SWAIN VS RANJIT KUMAR SWAIN	KAPILA CHARAN NAYAK VS	// 0 //	
154	D-MACA/54372/2025	SASMITA SAMAL VS SWAPAN KUMAR BARIK	DEBASISH PATNAIK VS	// 0 //	
155	D-MATA/54234/2025	PUSHPITA PANIGRAHI VS SIMANCHAL PATRA	PRAMODA KUMAR MISHRA VS	// 0 //	
156	D-MATA/54264/2025	SAGARIKA RATH VS SIBABRATA MOHANTY	PRASANTA KUMAR NANDA VS	// 0 //	
157	D-MATA/54283/2025	MEENAKSHI PANDA @ HOTA VS CHINMAYA HOTA	SOHAN MISHRA VS	// 0 //	
158	D-MATA/54374/2025	RABINDRA KUMAR BARADA VS ROJI BARADA	PRAVASH CHANDRA JENA VS	// 0 //	
159	D-MATA/54376/2025	RAMESH CHANDRA PRADHAN	LALITENDU MISHRA	//	AOR20220001610C202500083

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		VS	VS	0	
		SANGITA NAYAK		//	
160	D-MATA/54380/2025	RAJESH KUMAR CHAND	SUJATA JENA	//	
		VS	VS	0	
		JAYASHREE SATAPATHY @ CHAND		//	
161	D-MATA/54407/2025	HARIHARA DAS	MANOJ KUMAR PATI	//	
		VS	VS	0	
		KABITA DAS		//	
162	D-RPFAM/54238/2025	AJAYA KUMAR GOCHHAYAT	NIBEDITA MOHANTY	//	
		VS	VS	0	
		SARASWATI NAYAK		//	
163	D-RSA/54218/2025	RAMA SUNA	JIBAN RANJAN DASH	//	
		VS	VS	0	
		NRUPA DEI		//	
164	D-RSA/54275/2025	MADHU SUDAN DAS	MAHESWAR MOHANTY	//	
		VS	VS	0	
		PRATAP CHANDRA DAS		//	
165	D-RSA/54296/2025	PADMALOCHAN MOHANTA	SAILABALA JENA	//	
		VS	VS	0	
		SAI RAJKISHOR @ JADU MOHANTA		//	
166	D-RSA/54358/2025	KAIBALYA JENA	SUVENDU KUMAR RAY	//	
		VS	VS	0	
		SOUDAMINI JENA		//	
167	D-RSA/54363/2025	LALKUMAR PADHAN	GOKULANANDA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-RSA/54398/2025	SUTANSU BABANA NAYAK	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		SUBHASHREE SONALI @ SUBHASHREE NAYAK		//	
169	D-RVWPET/54339/2025	UNION OF INDIA	ADV	//	AOD2025000033C202500002
		VS	VS	0	
		ARJUN JAIPURIA		//	
170	D-RVWPET/54345/2025	GIRIDHARI PATEL	MANAS KUMAR CHAND	//	
		VS	VS	0	

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171	D-RVWPET/54401/2025	STATE OF ODISHA UNION OF INDIA VS DIPAK SAHOO	NIBEDITA SAHOO(C.G.C.) VS	// // 0 //	
172	D-TRP(C)/54272/2025	ANANAPURNA SATPATHY VS SUBASH CHANDRA DASH	DEBIDUTTA MOHAPATRA VS	// 0 //	AOD20220004576C202500070
173	D-TRP(C)/54365/2025	TAPASWINI PATTANAIK VS ABINASH MOHANTY	SOUMYA SEKHAR PARIDA VS	// 0 //	
174	D-WA/54220/2025	MANASI BEHERA VS COLLECTOR, NAYAGARH	JAGAJIBAN PRADHAN VS	// 0 //	
175	D-WA/54280/2025	SHYAMA SUNDAR DAS VS CHAIRMAN,DISPLINARY AUTHORITY, PURI	SANTOSH KUMAR SWAIN VS	// 0 //	
176	D-WA/54330/2025	STATE OF ODISHA VS MADHAB CHANDRA PATRA	SANJAY RATH,A.G.A VS	// 0 //	LOD20240000194C202500522
177	D-WA/54331/2025	STATE OF ODISHA VS SATYAJIT DAS	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000200C202500526
178	D-WA/54336/2025	STATE OF ODISHA VS ARTATRANA JENA	PRABIR KUMAR RAY,A.G.A VS	// 0 //	LOD20240000172C202500513
179	D-WP(C)/54154/2025 WP(C)/37133/2025	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BHUBANESWAR	ARNAB BHERRERA VS	// 0 //	
180	D-WP(C)/54155/2025 WP(C)/37158/2025	SARBASHREE NAIK @ SETH VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
181	D-WP(C)/54156/2025	JAGANNATH PRASAD DALAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	

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182	D-WP(C)/54157/2025	JAGANNATH PRASAD DALAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
183	D-WP(C)/54158/2025 WP(C)/37203/2025	BISWAJIT SAHOO VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //	
184	D-WP(C)/54159/2025 WP(C)/37209/2025	M/S. ROMI CHEMICALS AND PACKAGING, KALINGARONIKANTAK GURU VS ODISHA FOREST DEVELOPMENT CORPORATION LTD. (OFDC), BHUBANESWAR	KUNAL KUMAR SWAIN VS	// 0 //	
185	D-WP(C)/54161/2025 WP(C)/37213/2025	EXPRESS LINE PARIBAHAN, WEST BENGAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
186	D-WP(C)/54163/2025 WP(C)/37217/2025	EXPRESS LINE PARIBAHAN, HOWRAH, WEST BENGAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
187	D-WP(C)/54164/2025 WP(C)/37219/2025	VILLAGE BUDHIBAR, BUDHIBAR VS STATE OF ODISHA	BHARAT JALLI VS	// 0 //	AOD20240000581C202500162
188	D-WP(C)/54165/2025	BIBHUTI BHUSAN SAMAL VS STATE OF ODISHA	CHITTARANJAN PATRNAIK VS	// 0 //	
189	D-WP(C)/54166/2025	SHANTILATA ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
190	D-WP(C)/54167/2025	SISIR KUMAR RAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
191	D-WP(C)/54168/2025	M. SURYA NARAYAN REDDY VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //	
192	D-WP(C)/54169/2025	RAJKISHORE BARIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
193	D-WP(C)/54170/2025	GITANJALI PATTANAYAK	BIRAJA PRASANNA DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/54171/2025	MANASWINI BISWAL	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/54172/2025	SONU PANDEY	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/54173/2025	JAGANNATH NAYAK	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/54174/2025	Harekrushna Sahoo	Sushree Ranjan Mohanty	//	AOR20240000732C202500060
		VS	VS	0	
		Sate and others		//	
198	D-WP(C)/54175/2025	RAGHUNATH PRADHAN	LAMBODAR PRADHAN	//	
	WP(C)/37239/2025	VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/54176/2025	ANADI CHARAN RAY SAMANTA	BADRINARAYAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/54178/2025	BHAGABAN KHUNTIA	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/54179/2025	DAMODAR NAYAK	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/54180/2025	T.KETAKI	DIBYARANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/54181/2025	DR.RAMACHANDRA HOTA	PRADEEP KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/54182/2025	SANATAN MAHABHOI	AMITAV TRIPATHY	//	
	WP(C)/37257/2025	VS	VS	0	

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205	D-WP(C)/54183/2025	STATE OF ODISHA ANITA BEHERA VS	MANOJ KUMAR MOHANTY VS	// // ()	
206	D-WP(C)/54184/2025	STATE OF ODISHA M/S. AKSHYA ENTERPRISES, BOLANGIR VS	MADHAB LAL AGARWAL VS	// // ()	
207	D-WP(C)/54186/2025	COMMISSIONER OF SALES TAX, BANIJYAKAR BHAWAN, CUTTACK DR.RASHMIKALA SETHY VS	KRISHNA CHANDRA SAHU VS	// // ()	
208	D-WP(C)/54187/2025	STATE OF ODISHA DIPIKA SUBHADARSHINI JENA VS	KRISHNA CHANDRA SAHU VS	// // ()	
209	D-WP(C)/54188/2025	STATE OF ODISHA BIJAYALAL MAJHI VS	PRAMOD KUMAR JENA VS	// // ()	
210	D-WP(C)/54189/2025	STATE OF ORISSA KAILASHA PRADHAN VS	VIVASWAT MOHAPATRA VS	// // ()	AOR20220001551C202500024
211	D-WP(C)/54190/2025	STATE OF ODISHA DINESH KUMAR BARIK VS	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202500083
212	D-WP(C)/54191/2025 WP(C)/37243/2025	STATE OF ODISHA OSHARANI SAHOO VS	DURGESH NARAYAN RATH VS	// // ()	
213	D-WP(C)/54192/2025	STATE OF ODISHA PRATAP MALLIK VS	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202500084
214	D-WP(C)/54193/2025	STATE OF ODISHA DIPTI RANJAN SAMANTRAY VS	MANAS PATI VS	// // ()	AOR20220001535C202500282
215	D-WP(C)/54194/2025	STATE OF ODISHA BALARAM GOUD ALIAS BHATI VS	Dhananjaya Mund VS	// // ()	AOR20220001492C202500022
		STATE OF ODISHA		//	

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216	D-WP(C)/54195/2025	PRANATI JENA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500283
217	D-WP(C)/54196/2025	PRAMILA PANDA VS STATE OF ODISHA	BADRI NARAYAN PANDA VS	// 0 //	
218	D-WP(C)/54197/2025	BHARAT SANCHAR NIGAM LIMITED VS THE MICRO SMALL AND MEDIUM ENTERPRISES FACILITATION COUNCIL	Umesh Chandra Mohanty VS	// 0 //	AOD20250001183C202500001
219	D-WP(C)/54198/2025	NARAYAN SAHU VS STATE OF ODISHA	CHINMAY MOHANTY VS	// 0 //	
220	D-WP(C)/54199/2025	ANUPAMA DEVI VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
221	D-WP(C)/54200/2025 WP(C)/37240/2025	THE ALL INDIA BACKWARD AND MINORITIES COMMUNITIES FEDERATION (BAMCEF), NEW DELHI VS STATE OF ODISHA	ANIL KUMAR SINGH VS	// 0 //	
222	D-WP(C)/54201/2025	KAMAL CHANDRA NAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
223	D-WP(C)/54202/2025	TUNI MEHER VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
224	D-WP(C)/54203/2025	PURUSOTTAM PATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
225	D-WP(C)/54204/2025	BISWA RUPALI ROU TRAY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
226	D-WP(C)/54205/2025	M/S. ORIGO COMMODITIES INDIA PRIVATE LIMITED, BBSR VS ODISHA STATE WAREHOUSING CORPORATION (OSWC), BBSR	BARUN PRASAD DAS VS	// 0 //	
227	D-WP(C)/54206/2025	BINODINI NAYAK	PRASANNA KUMAR NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/54207/2025	DR.SANTWANA PARIDA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/54208/2025	RABI NARAYAN NANDA	BIBHU PRASAD DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/54209/2025	GURUBACHAN SINGH	DURGA CHARAN DEY	//	
	WP(C)/37249/2025	VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/54210/2025	DR.JARIMUN NESA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/54211/2025	DR.BRAJENDRA KUMAR NAYAK	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/54212/2025	LINGARAJ BARIK	RAGHUNATH BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/54213/2025	DR.SWAPNA KUMARI PATTNAYAK	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/54214/2025	DR.SMITARANI DASH	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/54215/2025	SK. SABRATI	AMIT PRASAD BOSE	//	
	WP(C)/37211/2025	VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/54216/2025	SURAJ KUMAR BEHERA	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/54217/2025	SUCHITRA PADHI	KULADA NANDA DAS	//	
		VS	VS	0	

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239	D-WP(C)/54219/2025	STATE OF ODISHA AJIT KUMAR SAHU VS	JYOTIRMOY MOHAPATRA VS	// // 0	
240	D-WP(C)/54221/2025	STATE OF ODISHA PREMANANDA BISOYI VS	MADAN MOHAN SWAIN VS	// // 0	
241	D-WP(C)/54222/2025	STATE OF ODISHA SHANKAR MUDULI VS	PRAFULLA KUMAR MAHAPATRA VS	// // 0	
242	D-WP(C)/54224/2025	STATE OF ODISHA AJAYA KUMAR PANDA VS	BIBHUTI KESHARI BISWAL VS	// // 0	
243	D-WP(C)/54226/2025	STATE OF ODISHA GEETA PADHI VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
244	D-WP(C)/54228/2025	STATE OF ODISHA RANGALATA NAYAK VS	AJAYA KUMAR JENA VS	// // 0	
245	D-WP(C)/54229/2025	STATE OF ODISHA CHANDRIKA MOHAPATRA VS	KULADA NANDA DAS VS	// // 0	
246	D-WP(C)/54230/2025	GOVT. OF ODISHA GOUTAM KUMAR MISHRA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
247	D-WP(C)/54233/2025	STATE OF ODISHA LALITADEVI SARALIA VS	TRILOCHAN BARIK VS	// // 0	
248	D-WP(C)/54235/2025	CHIEF EXECUTIVE OFFICER, TP CENTRAL DISTRIBUTION LIMITED, BBSR GOLAP MOHAPATRA VS	PRADIPTA KISHORE BHUYAN VS	// // 0	
249	D-WP(C)/54236/2025	VICE CHANCELLOR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDHA// SULATA PATRA VS	RATIKANTA MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/54237/2025 WP(C)/37202/2025	CENTRAL PUBLIC WORKS DEPT., GOVT. OF INDIA, VS RAJESH MOHANTY	BBSR SANKAR KUMAR PARHI VS RAJESH MOHANTY	// 0 //	
251	D-WP(C)/54239/2025	V PUSPAVATI VS STATE OF ODISHA	DINESH KUMAR PATRA VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/54241/2025	MINA BHATTA VS RADHAMOHAN DEV BIJE, KRUPASAGARPATANA, PURI	AMIYA KUMAR MOHANTY VS RADHAMOHAN DEV BIJE, KRUPASAGARPATANA, PURI	// 0 //	
253	D-WP(C)/54242/2025	CHAKRADHAR KARAN VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/54243/2025	DRIEMS SCHOOL AND COLLEGE OF NURSING, CUTTACK VS STATE OF ODISHA	SANJAY RANJAN PATI VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/54244/2025	GOPAL CHARAN BEHERA VS ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR	RABINDRA KUMAR PATNAIK VS ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR	// 0 //	
256	D-WP(C)/54245/2025	GOURI LOHAR VS STATE OF ODISHA	SANJAY KUMAR PATRA VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/54246/2025	SOMYA RANJAN PANDA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/54247/2025	MANAGER LEGAL, SRI RAM GENERAL INSURANCE COMPANY LTD., KANAJPUR VS MADAN MOHAN SINGH	ADARSH KUMAR VS MADAN MOHAN SINGH	// 0 //	
259	D-WP(C)/54248/2025	DEBENDRA KUMAR DEY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/54249/2025	KALDAR SAHOO VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS STATE OF ODISHA	// 0 //	AOD20240000698C202500025
261	D-WP(C)/54250/2025	TARINI CHARAN NAYAK	Ajit Kumar Sahoo	//	AOR20220001563C202500083

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/54251/2025	DR.RAMESH KUMAR PODH	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/54252/2025	KODINGA LARGE SIZED MULTI PURPOSE COOPERATIVE SOCIETY, NABARANGPUR	ANISH KUMAR SAMAL	//	
		VS	VS	()	
		THE CHIEF COMNR OF COMMERCIAL TAXES AND GOODS AND SERVICE TAX, ODISHA, BANIJYAKAR BHAWAN, CUTTACK			
264	D-WP(C)/54253/2025	DR.MOHAN BHOI	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/54254/2025	RAJENDRA KUMAR PATRA	DILLIP KUMAR SAMAL	//	AOD20230001217C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/54255/2025	ACHYUTANANDA DAS	Rajjeet Roy	//	AOR20220001462C202500155
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/54256/2025	BUDUJ MURMU	KULDEEP MOHANTY	//	AOD20240000012C202500319
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/54257/2025	SARAT CHANDRA SAMAL	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/54258/2025	MAHESH CHANDRA KAR AND OTHERS	Sarat Kumar Behera	//	AOD20220001891C202500001
		VS	VS	()	
		GOPINATH KAR AND OTHERS		//	
270	D-WP(C)/54259/2025	DR.RABINDRANATH PADHAN	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/54261/2025	AYODHYANATH PANIGRAHI	Swagat Kumar Sahu	//	AOR20220004593C202500052
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/54262/2025	UMAKANTA BEHERA	DHARMENDRA SETHY	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/54267/2025	STATE OF ODISHA GANGADHAR KHANDAYAT VS UNION OF INDIA	BIREN SANKAR TRIPATHY VS	// // 0	
274	D-WP(C)/54274/2025	SANTOSI BEHERA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	// // 0	
275	D-WP(C)/54276/2025	SUDHANSU BHUSAN SWAIN VS STATE OF ODISHA	SIBA RANJAN POLAI VS	// // 0	
276	D-WP(C)/54277/2025	SABITRI ROUT @ SABITRI MANI ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// // 0	
277	D-WP(C)/54278/2025	JALANDHAR NAYAK VS STATE OF ODISHA	GOPINATH MISHRA VS	// // 0	
278	D-WP(C)/54279/2025	MAN MOHAN DASH VS MADHAB NAIK	M. BALAKRISHNA RAO VS	// // 0	
279	D-WP(C)/54281/2025	JANARDAN DASH VS ORISSA LIFT IRRIGATION CORPORATION LIMITED, NAYAPALLI	SOMANATH MISHRA VS	// // 0	
280	D-WP(C)/54282/2025	SONALIKA DAS VS STATE OF ODISHA	SIBA RANJAN POLAI VS	// // 0	
281	D-WP(C)/54284/2025	SIBO PRASAD PATRO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // 0	
282	D-WP(C)/54285/2025	BANKIM MANDAL VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// // 0	
283	D-WP(C)/54286/2025	PIYSH KUMAR SAMAL VS PUSPALATA SAHU	SAUBHAGYA KUMAR SAMAL VS	// // 0	

**ORISSA HIGH COURT****FILING REPORT AS ON :23/12/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
284	D-WP(C)/54287/2025	BISHNU PRASAD RATH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
285	D-WP(C)/54288/2025	PRAFULLA KUMAR GOCHHI VS STATE OF ODISHA	SIBA RANJAN POLAI VS	// 0 //	
286	D-WP(C)/54289/2025	PRAFULLA KUMAR BARIK VS STATE OF ODISHA	MANMEET SING ARORA VS	// 0 //	
287	D-WP(C)/54290/2025	RAMESH CHANDRA MAHARANA VS STATE OF ODISHA	SATYJIT MAHAPATRA VS	// 0 //	
288	D-WP(C)/54291/2025	INDUMATI SAHU VS STATE OF ODISHA	SIBA RANJAN POLAI VS	// 0 //	
289	D-WP(C)/54292/2025	RASMITA SETHA VS THE SUB-REGISTRAR, NIALI, CUTTACK	SATYA RANJAN MOHAPATRA VS	// 0 //	
290	D-WP(C)/54293/2025	BHAGYASHREE MOHAPATRA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	// 0 //	
291	D-WP(C)/54294/2025	ARATA RAJ VS THE REGISTRAR, UTKAL UNIVERSITY, KHURDA	SANJIB MOHANTY VS	// 0 //	
292	D-WP(C)/54295/2025	PADMABATI MOHANTA VS STATE OF ODISHA	MANMEET SING ARORA VS	// 0 //	
293	D-WP(C)/54297/2025	HULLASAMANI PANDA VS STATE OF ODISHA	GAYNENDRA KUMAR PARIDA VS	// 0 //	
294	D-WP(C)/54298/2025	RAJASHREE ROUT VS THE CENTRAL BOARD OF TRUSTEES EMPLOYEES PROVIDENT FUND ORGANISATION, NEW/DELHI	MONALISA DEVI VS	// 0 //	
295	D-WP(C)/54299/2025	MAHENDRA KUMAR MUDULI	SANJIB MOHANTY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		THE REGISTRAR, UTKAL UNIVERSITY, KHURDA		//	
296	D-WP(C)/54300/2025	RAMA KRUSHNA DAS	SATYABRATA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/54301/2025	ANIL KUMAR PATRA	SANJIB MOHANTY	//	
		VS	VS	0	
		THE REGISTRAR, UTKAL UNIVERSITY, KHURDA		//	
298	D-WP(C)/54303/2025	ASHISH KUMAR KARMI		//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/54305/2025	TARABATI SAHU	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/54306/2025	MAHESWAR SAHOO	SANJIB MOHANTY	//	
		VS	VS	0	
		THE REGISTRAR, UTKAL UNIVERSITY, KHURDA		//	
301	D-WP(C)/54308/2025	INDIRA SAMANTARAY @ DASH	BISWAJIT PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/54309/2025	KABITA MOHANTA	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/54311/2025	MANJULA SAHU	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/54312/2025	CHANDRIKA NAIK	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/54313/2025	PRAHALLAD PRADHAN @ PRAHALAD PRADHAN	SIDHARTHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/54314/2025	SUJATA MOHAPATAR	LAXMIKANTA MOHANTY	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/54315/2025	STATE OF ODISHA DR. SURESH KUMAR JENA VS	SUKANTA KUMAR MISHRA VS	// // 0	
308	D-WP(C)/54316/2025	STATE OF ORISSA SATISH KUMAR BACHELI VS	GAJENDRANATH ROUT VS	// // 0	
309	D-WP(C)/54317/2025	STATE OF ODISHA JIBAN JYOTI PRADHAN VS	ASIT KUMAR DASH VS	// // 0	
310	D-WP(C)/54318/2025	STATE OF ODISHA JEMA TOPPO VS	BHARATI DASH VS	// // 0	
311	D-WP(C)/54320/2025	STATE OF ODISHA QUOSAIN SULTANA SIDDIQUA VS	MANORANJAN MISHRA VS	// // 0	
312	D-WP(C)/54322/2025	STATE OF ODISHA THE MANAGEMENT OF LIFT IRRIGATION DIVISION, VS PRESIDING OFFICER, LABOUR COURT, BBSR	ASHOK KUMAR PANIGRAHI VS	// // 0	
313	D-WP(C)/54323/2025	BHABANI SHANKAR PADRA VS	ASHIT KUMAR DASH VS	// // 0	
314	D-WP(C)/54324/2025	STATE OF ODISHA PRABHABATI SINHA VS	SANKAR PRAASAD PANI VS	// // 0	
315	D-WP(C)/54326/2025	UNION OF INDIA GOURANGA BEHERA VS	BISHNU PRASAD PRADHAN VS	// // 0	
316	D-WP(C)/54327/2025	STATE OF ODISHA ROURKELA ISPAT KARAKHANA KARMACHARI SANGH, VS UNION OF INDIA	GHANESH KUMAR MISHRA VS	// // 0	
317	D-WP(C)/54328/2025	UNION OF INDIA M/S SHREE HARI SPONGE (PVT)LTD, SUNDARGARH VS PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, SUNDARGARH	ASHIS KUMAR MISHRA VS	// // 0 //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/54329/2025	DEBENDRA PATRA VS THE COMMISSIONER, ODISHA ELECTRICITY REGULATORY COMMISSION(OERC), BBSR	ASWINI KUMAR MOHANTY VS	// ()	
319	D-WP(C)/54332/2025	MANJULATA MAHARANA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	// ()	
320	D-WP(C)/54335/2025	BASANTA KUMAR NAYAK VS GOVERNMENT OF ODISHA	DR. SUJATA DASH VS	// ()	
321	D-WP(C)/54340/2025	NB SUB SANTOSH KUMAR SAHU (RETD) VS UNION OF INDIA	SAMARENDRA BEURA VS	// ()	AOR20220001771C202500035
322	D-WP(C)/54341/2025	SUBHADRA BARIK VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// ()	
323	D-WP(C)/54342/2025	Nurabati Keshral VS Laxminarayan Paddy Processing Pvt Ltd, Director	SUJIT DASH VS Dinesh Paniigrahi	// ()	AOR20220000232C202500081
324	D-WP(C)/54343/2025	K. RAMACHANDRA @ RAMACHANDRA KULDEEP VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// ()	
325	D-WP(C)/54344/2025	MAHESH KUMAR SWAIN VS UNION BANK OF INDIA	SUBHAM AGRAWAL VS	// ()	AOR20220001380C202500035
326	D-WP(C)/54347/2025	JAY DEV PARIDA VS STATE OF ODISHA	Sidhant Dwibedi VS	// ()	AOR20220001213C202500058
327	D-WP(C)/54348/2025	GANGADHARA DAS VS TAHASILDAR, DHENKANAL SADAR	SHUBHENDU KUMAR PARIDA VS	// ()	
328	D-WP(C)/54349/2025	DHUNA CHANDRA NAYAK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// ()	
329	D-WP(C)/54350/2025	SUNADHAR BAG	ANANTA PRASAD MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/54351/2025	SAMBHU PRASAD MISHRA	CHITTA RANJAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/54352/2025	AJAY KUMAR BEJ	MITHUN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/54353/2025	PANKAJ KUMAR JENA	ABHISEK MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/54354/2025	MANGULU DEHURY	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/54356/2025	BUDHI BASULAI THAKURANI BIJE CHASAKHANDA	PRASAD RADHAN	//	
		VS	VS	0	
		THE ADDL.ASST. COMMISSIONER ENDOWMENT CUTTACK, CUTTACK		//	
335	D-WP(C)/54357/2025	MUKTESWAR KATHAR	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/54359/2025	GANDEI PALEI	MANAS KUMAR CHAND	//	
		VS	VS	0	
		SANJAYA KUMAR CHAHATARAY		//	
337	D-WP(C)/54360/2025	PRAMOD KUMAR DAS	RAJENDRA KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/54361/2025	DR.BIDYUTPRAVA NAYAK	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/54362/2025	DHARMENDRA KUMAR BEHERA	SWARUP KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/54364/2025	MADHUSMITA DAS	DEBAKANTA MOHANTY	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/54366/2025	STATE OF ODISHA CHINA JANI VS	SUBHADUTTA ROUTRAY VS	// // 0	
342	D-WP(C)/54367/2025	STATE OF ODISHA CHITTARANJAN ROUT VS	RAJESH RANJAN SAHOO VS	// // 0	
343	D-WP(C)/54368/2025	THE STATE OF ODISHA PITAMBAR NAYAK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
344	D-WP(C)/54369/2025	REGISTRAR, CIVIL COURT, BHADRAK JYOTI RANJAN SAHOO VS	AKHAND VS	// // 0	
345	D-WP(C)/54370/2025	ODISHA INFORMATION COMMISSION, BBSR BABAJI CHARAN PATTANAYAK VS	SUBHADUTTA ROUTRAY VS	// // 0	
346	D-WP(C)/54371/2025	STATE OF ODISHA NILAMADHAB MISHRA VS	SUSHANTA KUMAR MISHRA VS	// // 0	
347	D-WP(C)/54373/2025	STATE OF ODISHA BHARAT DASH VS	ASHIS KUMAR MISHRA VS	// // 0	
348	D-WP(C)/54375/2025	UNION OF INDIA JAYANTI DAS VS	DEBENDRANATH MISRA VS	// // 0	
349	D-WP(C)/54377/2025	STATE OF ORISSA BHABASHANKAR MASANTA VS	SUSHANTA KUMAR MISHRA VS	// // 0	
350	D-WP(C)/54378/2025	STATE OF ODISHA DIPTI MOHAPATRA VS	DEBENDRANATH MISRA VS	// // 0	
351	D-WP(C)/54379/2025	STATE OF ORISSA PRAVAT KUMAR BISWAL VS	PRAVASH CHANDRA JENA VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :23/12/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
352	D-WP(C)/54382/2025	MALATI DEHURY VS A.D.M. KEONJHAR	PURNA CHANDRA MISHRA VS	// 0 //	
353	D-WP(C)/54384/2025	M/S GANGADHARA DAS, DHENKANAL VS SUPERINTENDENT DHENKANAL	MADHAB LAL AGARWAL VS	// 0 //	
354	D-WP(C)/54385/2025	BISWAMOHAN DAS VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //	
355	D-WP(C)/54388/2025	SRI GIRIDHARI MATHA, PURI VS STATE OF ODISHA	BHAKTADAS MOHANTY VS	// 0 //	
356	D-WP(C)/54389/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
357	D-WP(C)/54392/2025	MANOJ KUMAR DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //	
358	D-WP(C)/54393/2025	DIBAKAR SA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //	
359	D-WP(C)/54394/2025	PRACHI SOURAV DAS VS SAGARIKA PARIDA	SUJATA JENA VS	// 0 //	
360	D-WP(C)/54395/2025	SONIA SAHOO VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
361	D-WP(C)/54396/2025	AMITAV CHANDA VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //	
362	D-WP(C)/54397/2025	SAROJINI NAIK @ HEMBRAM VS TAHASILDAR, RAIRANGPUR, MAYURBHANJ	SIVA SANKAR CHAINI VS	// 0 //	
363	D-WP(C)/54399/2025	KAILASH CHANDRA SAHOO	BHASKAR CHANDRA PANDA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/54400/2025	ODISHA STATE SEEDS CORPORATION LTD., KHURDA	SURYA NARAYAN PATNAIK	//	
		VS	VS	()	
		M/S PALLAVI FARMS AND NURSERIES, KHURDA		//	
365	D-WP(C)/54402/2025	RABINDRANATH MALLICK	ASWINI KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/54403/2025	MUSLIMA BIBI	SUBASH CHANDRA SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/54405/2025	RUTUPARNA CONSTRUCTION	Prabodha Chandra Nayak	//	AOR20220001657C202500160
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/54406/2025	KAMALA NANDAN MOHANTY	UPASANA BAL	//	AOD20220004095C202500045
		VS	VS	()	
		THE JOINT COMMISSIONER OF STATE TAX, CT AND GST		//	
369	D-WP(C)/54408/2025	KUNJA BIHARI SAMAL	ASISH KUMAR RAY	//	AOD20230000467C202500050
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/54409/2025	BISWAMBER SWAIN	DIGANTA DAS	//	
		VS	VS	()	
		CHIEF COMNR, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BBSR		//	
371	D-WP(C)/54410/2025	SATYA NARAYAN BEHERA	SARBESWAR SAHOO	//	AOD20220004505C202500162
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/54411/2025	AJAY KUMAR SETHY	ASISH KUMAR RAY	//	AOD20230000467C202500051
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/54412/2025	RAMACHANDRA GOUD	Dhananjaya Mund	//	AOR20220001492C202500027
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/54413/2025	MADHUKA MAJHI	Dhananjaya Mund	//	AOR20220001492C202500030
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/54415/2025	STATE OF ODISHA SASHI GOUD VS	Dhananjaya Mund VS	// // ()	AOR20220001492C202500029
376	D-WP(C)/54416/2025	STATE OF ODISHA MUKUNDA MAJHI VS	Dhananjaya Mund VS	// // ()	AOR20220001492C202500028
377	D-WP(C)/54417/2025	STATE OF ODISHA SANJAY KUMAR ROUTRAY VS	BHASKAR CHANDRA PANDA VS	// // ()	
378	D-WP(C)/54418/2025	STATE OF ODISHA BHIMPUR SERVICE COOPERATIVE SOCIETY LTD VS THE STATE TAX OFFICER, GANJAM	UPASANA BAL VS	// // ()	AOD20220004095C202500046
379	D-ABLAPL/40171/2025	KALICHARAN PATNAIK @ KALI CHRNA PATTNAYAK VS	AMIT KUMAR SAHU VS	BOIPARIGUDA /271 /2025 ()	
380	D-ABLAPL/40176/2025	STATE OF ODISHA SURENDRA BEHERA VS	TUKUNA KUMAR MISHRA VS	// // ()	BADACHANA /436 /2025
381	D-ABLAPL/40188/2025	STATE OF ODISHA MANOJ SAMAL @ MONAJ KUMAR SAMAL @ MANODKUMAR SAMAL VS	DEEPAK KUMAR SAHOO VS	// // ()	DERABIS /146 /2025
382	D-ABLAPL/40190/2025	STATE OF ODISHA PAPU @ SAMARESH MANDAL VS	DEEPAK KU SAHOO VS	// // ()	PATTAMUNDAI /399 /2025
383	D-ABLAPL/40192/2025	STATE OF ODISHA ANUP KHILLAR VS	RAKESH RANJAN DASH VS	// // ()	
384	D-ABLAPL/40200/2025	STATE OF ODISHA RAGHUNATH SAHOO VS	BIJAYA KUMAR RAGADA VS	// // ()	KHANDAGIRI P.S. /320 /2025
385	D-ABLAPL/40201/2025	STATE OF ODISHA DILLIP KUMAR MOHANTY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// // ()	DHENKANAL TOWN /326 /2025

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/40205/2025	SARAT @ BHOLESWAR DEHURY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /259 /2025 () //	
387	D-ABLAPL/40206/2025	MAMATA TRIPATHY VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	SABARANG /314 /2025 () //	AOR20250001113C202500008
388	D-ABLAPL/40208/2025	GANESH PRADHAN VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	SABARANG /315 /2025 () //	AOR20250001113C202500009
389	D-ABLAPL/40211/2025	TRINATH DAS VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BERHAMPUR SADAR /241 /2025 () //	
390	D-ABLAPL/40212/2025	SHAIK MOUDDIN @ SK. MODDIN @ MOHIN VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	NIALI /300 /2020 () //	
391	D-ABLAPL/40215/2025	RAJESH KUMAR CHARCHI VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /89 /2025 () //	
392	D-ABLAPL/40218/2025	SHISHIR KUMAR BRAMHA @ SISIRA KUMAR BRAMHA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	BARANGA /709 /2025 () //	
393	D-ABLAPL/40219/2025	GOURANGA SUTAR @ GAURANGA SUTAR VS STATE OF ODISHA	ABHISHEK MOHANTY VS	BARANGA /709 /2025 () //	
394	D-ABLAPL/40221/2025	RAMESH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /389 /2025 () //	
395	D-ABLAPL/40229/2025	MANORANJAN MOHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAGHAMARI /260 /2025 () //	
396	D-ABLAPL/40234/2025	DURYADHAN NAIK VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	BANTALA /467 /2025 () //	
397	D-ABLAPL/40235/2025	MANOJ PARIDA	KARUNAKAR GAYA	BALIKUDA /506 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/40237/2025	DEBADULLAL RAY	GOPINATH MISHRA	DELANGA /437 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/40238/2025	MIHIR KUMAR SAHOO	SOUBHAGYA KUMAR DASH	MOTANGA /467 /2025	AOR20220001631C202500384
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/40239/2025	SANSARI SAHOO	SATYANARAYAN MISHRA	DHAMNAGAR /414 /2025	AOR20220001303C202500083
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/40244/2025	RAMA RANJAN RANA	SMRUTI RANJAN ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/40248/2025	LILUA @ SUBHENDU MOHANTY	RAKESH BEHERA	KAMAKHYANAGAR /647 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/40255/2025	RABINDRA DAS	KABIRAJ PRADHAN	CHANDABALI /506 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/40256/2025	MANOJ MAHALIK	SIVA SANKAR CHAINI	BANSADA /91 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/40257/2025	MANORANJAN THANAPATI	SAROJ KUMAR PADHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
406	D-ABLAPL/40258/2025	DEBASISH DAS	ASIT KUMAR JENA	BADAGODA P.S. /390 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/40260/2025	PRAVAT KUMAR KHILAR	ASIT KUMAR JENA	BYREE /311 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/40263/2025	MOHAMMAD ISHRAD	ASIT KUMAR JENA	BADAGODA P.S. /390 /2017	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/40265/2025	STATE OF ODISHA PRASANTA @ SACHIDANANDA KAHAMARI VS	AMIT KUMAR SAA VS	// PUINTALA /331 /2025 ()	
410	D-ABLAPL/40269/2025	STATE OF ODISHA HEENA MAJHI VS	JITENDRA SAMANTARAY VS	// INDUSTRIAL ESTATE PS /142 /2025 ()	
411	D-ABLAPL/40271/2025	STATE OF ODISHA SAROJ KUMAR GOCHHAYAT VS	BIJAY KUMAR MALLIK VS	// KHANTAPADA /141 /2025 ()	AOR20220003439C202500012
412	D-ABLAPL/40272/2025	STATE OF ODISHA SWASTIK NAYAK VS	SWASTIKA MOHANTY VS	// DHAULI PS /272 /2025 ()	
413	D-ABLAPL/40273/2025	STATE OF ODISHA FILMAN KUMBHAR @ PHILMON KUMAR VS	BHAKTA BHUSHAN BARIK VS	// // ()	AOR20230001339C202500001
414	D-ABLAPL/40277/2025	STATE OF ODISHA DURYADHAN NAIK VS	ABHIJIT PATI VS	// DHENKANAL SADAR /1014 /2025 ()	AOR20220002374C202500202
415	D-ABLAPL/40278/2025	STATE OF ODISHA JITU NAIK VS	ABHIJIT PATI VS	// DHENKANAL SADAR /1014 /2025 ()	AOR20220002374C202500201
416	D-ABLAPL/40279/2025	STATE OF ODISHA SUMATI NAIK VS	ABHIJIT PATI VS	// DHENKANAL SADAR /1014 /2025 ()	AOR20220002374C202500200
417	D-ABLAPL/40290/2025	STATE OF ODISHA KHASGESWAR SAHOO VS	SATYANARAYAN MISHRA VS	// DHAMNAGAR /414 /2025 ()	AOR20220001303C202500084
418	D-ABLAPL/40300/2025	STATE OF ODISHA SIBA BALABANTARAY VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /388 /2025 ()	
419	D-ABLAPL/40301/2025	STATE OF ODISHA KISHOR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /516 /2025 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/40302/2025	SAGAR SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /132 /2025 () //	
421	D-ABLAPL/40307/2025	KAMALAKANTA BISWAL @ HAGARA VS STATE OF ODISHA	SABYASACHI MISHRA VS	//0 () //	
422	D-ABLAPL/40308/2025	TAUKIR KHAN VS STATE OF ODISHA	SK. JONED FAIZ VS	PURUNABAZAR /282 /2025 () //	
423	D-ABLAPL/40311/2025	RISABHA MAHANANDA VS STATE OF ODISHA	SAROJ KUMAR BHUYAN VS	JHARSUGUDA SADAR /469 /2025 () //	
424	D-ABLAPL/40315/2025	RADHU MALIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA SADAR /771 /2023 () //	AOR20220003509C202500078
425	D-ABLAPL/40319/2025	SANJAY NAYAK @ SANJEEV KUMAR NAYAK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JHIRPANI P.S. /163 /2025 () //	
426	D-ABLAPL/40323/2025	SOMESH SATPATHY VS STATE OF ODISHA	CHITTA RANJAN KANUNGO VS	MARKAT NAGAR /259 /2025 () //	
427	D-ABLAPL/40324/2025	RANJAN KUMAR SWAIN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	ASKA /156 /2018 () //	
428	D-ABLAPL/40325/2025	KALIA SINGH VS STATE OF ODISHA	KHAGESWAR BEHERA VS	SORO /769 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :23/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/54065/2025 CRP/ /	PURNA CHANDRA MEHER MP	GAJENDRANATH ROUT	112/2025
2	D-LAA/54387/2025 LAA/ /	UDDHAV PODDAR MP	SOURAV SUMAN BHUYAN	263/2025
3	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	348/2025
4	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	349/2025
5	D-SA/72/1992 SA/72/1992	COLLECTOR MP	A.G.A.	350/2025
6	D-JCRLA/86/2023 JCRLA/86/2023	SONU SOY MP	ADV.	429/2025
7	D-TRP(C)/54272/2025 TRP(C)/ /	ANANAPURNA SATPATHY MP	DEBIDUTTA MOHAPATRA	498/2025
8	D-TRP(C)/54365/2025 TRP(C)/ /	TAPASWINI PATTANAIAK MP	SOUMYA SEKHAR PARIDA	499/2025
9	D-RVWPET/53912/2025 RVWPET/294/2025	GAJENDRA NAYAK MP	AMIT PRASAD BOSE	527/2025
10	D-RVWPET/54345/2025 RVWPET/ /	GIRIDHARI PATEL MP	MANAS KUMAR CHAND	528/2025
11	D-RVWPET/54339/2025 RVWPET/ /	UNION OF INDIA MP	ADV	529/2025
12	D-RVWPET/54401/2025 RVWPET/ /	UNION OF INDIA MP	NIBEDITA SAHOO(C.G.C.)	530/2025
13	D-CONTC/22719/2025 CONTC/2760/2025	MADHUSUDAN PATRA MP		550/2025
14	D-CONTC/50181/2025 CONTC/5889/2025	BHABANI CHARAN SATPATHY MP	M/S. PURNA CHANDRA DAS, S. DAS	551/2025
15	D-CONTC/9431/2023 CONTC/9431/2023	MAMATA NAYAK MP	HRUDANANDA MOHAPATRA	552/2025
16	D-CONTC/9431/2023 CONTC/9431/2023	MAMATA NAYAK MP	HRUDANANDA MOHAPATRA	553/2025
17	D-CMAPL/297/2021 CMAPL/297/2021	SUKANT PRUSTY MP		603/2025
18	D-MATA/54067/2025 MATA/ /	BHIKARI CHARAN DAS MP	DR. BINODA KUMAR MISHRA	743/2025
19	D-MATA/54234/2025 MATA/ /	PUSHPITA PANIGRAHI MP	PRAMODA KUMAR MISHRA	744/2025
20	D-MATA/54264/2025 MATA/ /	SAGARIKA RATH MP	PRASANTA KUMAR NANDA	745/2025
21	D-MATA/54264/2025 MATA/ /	SAGARIKA RATH MP	PRASANTA KUMAR NANDA	746/2025
22	D-MATA/54264/2025 MATA/ /	SAGARIKA RATH MP	PRASANTA KUMAR NANDA	747/2025
23	D-MATA/54283/2025 MATA/ /	MEENAKSHI PANDA @ HOTA MP	SOHAN MISHRA	748/2025
24	D-MATA/54374/2025 MATA/ /	RABINDRA KUMAR BARADA MP	PRAVASH CHANDRA JENA	750/2025
25	D-MATA/54380/2025 MATA/ /	RAJESH KUMAR CHAND MP	SUJATA JENA	751/2025
26	D-MATA/54407/2025	HARIHARA DAS	MANOJ KUMAR PATI	

27	MATA/ / D-FAO/46714/2025 FAO/494/2025	MP JUNIOR ENGINEER, M/S. TPCODL LTD., MP	KRISHNANATH ACHARYA	752/2025
28	D-FAO/54232/2025 FAO/ /	SABITRI KISAN MP	DEBASISH PATNAIK	1120/2025
29	D-BLAPL/36521/2025 BLAPL/12508/2025	SUBASH KUMAR PANDA MP		1121/2025
30	D-BLAPL/39988/2025 BLAPL/13675/2025	SWAYAMPURABHA PADHI MP	P.ANUP DASH	1194/2025
31	D-BLAPL/40138/2025 BLAPL/ /	SANJEEB PUROHIT MP	BISWAJIT RANJAN TRIPATHY	1195/2025
32	D-CRLREV/38715/2025 CRLREV/ /	SANTOSH KUMAR PATRA MP	TAPAN KUMAR JENA SAMANTA	1196/2025
33	D-CRLREV/40187/2025 CRLREV/ /	BUDDAR RAJU RHODA MP	LALATENDU JENA	1637/2025
34	D-CRLREV/40194/2025 CRLREV/ /	RAMESH NAIK MP	ARIJEET MISHRA	1638/2025
35	D-CRLREV/40194/2025 CRLREV/ /	RAMESH NAIK MP	ARIJEET MISHRA	1639/2025
36	D-CRLREV/40194/2025 CRLREV/ /	RAMESH NAIK MP	ARIJEET MISHRA	1640/2025
37	D-CRLREV/37838/2025 CRLREV/ /	HINDUJA LEYLAND FINANCE LTD. MP	PRAKASH KUMAR MISHRA	1641/2025
38	D-CRLREV/37818/2025 CRLREV/ /	SUDHANSU SEKHAR BOSE MP	PRAKASH KUMAR MISHRA	1642/2025
39	D-CRLREV/470/2024 CRLREV/3/2024	SHOVAN KUMAR SAHOO MP		1643/2025
40	D-RSA/32/2023 RSA/32/2023	SUDESHNA DEI MP	GOPINATH MISHRA	1644/2025
41	D-RSA/54062/2025 RSA/ /	KHETRAMANI MOHANTY MP	SOUBHAGYA KUMAR RATH	1793/2025
42	D-RSA/54218/2025 RSA/ /	RAMA SUNA MP	JIBAN RANJAN DASH	1794/2025
43	D-RSA/54218/2025 RSA/ /	RAMA SUNA MP	JIBAN RANJAN DASH	1795/2025
44	D-RSA/20957/2025 RSA/266/2025	KHIRODA KUMARI DEVI MP	DEEPALI MAHAPATRA	1796/2025
45	D-RSA/54275/2025 RSA/ /	MADHU SUDAN DAS MP	MAHESWAR MOHANTY	1797/2025
46	D-RSA/54275/2025 RSA/ /	MADHU SUDAN DAS MP	MAHESWAR MOHANTY	1798/2025
47	D-RSA/54363/2025 RSA/ /	LALKUMAR PADHAN MP	GOKULANANDA SAHU	1799/2025
48	D-RSA/54398/2025 RSA/ /	SUTANSU BABANA NAYAK MP	SOURAV SUMAN BHUYAN	1800/2025
49	D-CMP/54120/2025 CMP/ /	ALL ODISHA STATE BANK OFFICERS HOUSING CO-OPERATIVE SOCIETY LTD., MP	BHUBANESWAR	1801/2025
50	D-CMP/54240/2025 CMP/ /	BHARAT BHUSAN NEGI MP	BUDHIRAM DAS	2192/2025
51	D-CMP/54333/2025 CMP/ /	HARSAMANI @ HARSHAMANI MAHARANA MP	DASANTA KUMAR NAYAK	2193/2025
52	D-CMP/54338/2025 CMP/ /	NIRANJAN BEHERA MP	SUVASHISH PATTANAIK	2194/2025
53	D-CMP/34574/2025 CMP/1431/2025	CHHABINDRA SAHOO MP	SHISHIR KUMAR SWAIN	2195/2025
54	D-ABLAPL/30716/2024 ABLAPL/11460/2024	RATNAKARA SETHY @ SETHI MP		2196/2025
55	D-ABLAPL/33698/2025 ABLAPL/13352/2025	PRAFULLA KUMAR SAHOO MP		2291/2025
56	D-ABLAPL/18448/2025 ABLAPL/7341/2025	ASHA BHOI MP	SIDDHARTH GOUTAM DAS	2292/2025
57	D-ABLAPL/40212/2025 ABLAPL/ /	SHAIK MOUDDIN @ SK. MODDIN @ MOHINKSHAYA KUMAR JENA MP		2293/2025
				2294/2025

58	D-ABLAPL/31868/2025 ABLAPL/12277/2025	BABULI BISWAL MP		2295/2025
59	D-ABLAPL/27771/2025 ABLAPL/10700/2025	CHANDRASEKHAR KAR MP		2296/2025
60	D-ABLAPL/30860/2025 ABLAPL/12088/2025	RASMITA SAMANTRA MP	BISWARANJAN MOHAPATRA	2297/2025
61	D-MACA/52914/2025 MACA/ /	B.M., NATIONAL INSURANCE CO. LTD., MP	NAYAN BEHARI DAS	2905/2025
62	D-MACA/54223/2025 MACA/ /	PRAKASH KUMAR NAYAK MP	DEBASISH PATNAIK	2906/2025
63	D-MACA/54223/2025 MACA/ /	PRAKASH KUMAR NAYAK MP	DEBASISH PATNAIK	2907/2025
64	D-MACA/54225/2025 MACA/ /	TARULATA BARIK MP	DEBASISH PATNAIK	2908/2025
65	D-MACA/54227/2025 MACA/ /	PRAVATI ROURAY MP	DEBASISH PATNAIK	2909/2025
66	D-MACA/54227/2025 MACA/ /	PRAVATI ROURAY MP	DEBASISH PATNAIK	2910/2025
67	D-MACA/54076/2025 MACA/ /	PITAMBAR NAHAK MP	MADHUSMITA KANUNGO	2911/2025
68	D-MACA/48668/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD., MP	BALANGAM ALI KHAN	2912/2025
69	D-MACA/54372/2025 MACA/ /	SASMITA SAMAL MP	DEBASISH PATNAIK	2913/2025
70	D-MACA/54372/2025 MACA/ /	SASMITA SAMAL MP	DEBASISH PATNAIK	2914/2025
71	D-CRLA/40214/2025 CRLA/ /	RIZA JULUM MOHAMMAD MP	AMULYA RATNA PANDA	3560/2025
72	D-CRLA/40214/2025 CRLA/ /	RIZA JULUM MOHAMMAD MP	AMULYA RATNA PANDA	3561/2025
73	D-CRLA/40217/2025 CRLA/ /	JUDHISTIR NAG @ JUDHISTI NAG MP	SURYAKANTA DWIBEDI	3562/2025
74	D-CRLA/40217/2025 CRLA/ /	JUDHISTIR NAG @ JUDHISTI NAG MP	SURYAKANTA DWIBEDI	3563/2025
75	D-CRLA/40217/2025 CRLA/ /	JUDHISTIR NAG @ JUDHISTI NAG MP	SURYAKANTA DWIBEDI	3564/2025
76	D-CRLA/40240/2025 CRLA/ /	SABAN KUMAR NAIK MP	SULOCHANA PATRO	3565/2025
77	D-CRLA/40240/2025 CRLA/ /	SABAN KUMAR NAIK MP	SULOCHANA PATRO	3566/2025
78	D-CRLA/5/2012 CRLA/5/2012	INDA@INDRAMANI MP	ADV	3567/2025
79	D-CRLA/40270/2025 CRLA/ /	CHITTA RANJAN SAMAL MP	AJAYA KUMAR PRADHAN	3568/2025
80	D-CRLA/40275/2025 CRLA/ /	BIJAN BEHERA @ BIJAN PRASAD BEHERA MP	BISHNU PRASAD PRADHAN	3569/2025
81	D-CRLA/40275/2025 CRLA/ /	BIJAN BEHERA @ BIJAN PRASAD BEHERA MP	BISHNU PRASAD PRADHAN	3570/2025
82	D-CRLA/40284/2025 CRLA/ /	SILENDRA MAHARANA @ PINKU MP	BISHNU PRASAD PRADHAN	3571/2025
83	D-CRLA/40203/2025 CRLA/ /	ASHWINI NAIK MP	KISHORE KUMAR NAIK	3572/2025
84	D-CRLA/40287/2025 CRLA/ /	NIRANJAN PRADHAN MP	AMITAV TRIPATHY	3573/2025
85	D-CRLA/40287/2025 CRLA/ /	NIRANJAN PRADHAN MP	AMITAV TRIPATHY	3574/2025
86	D-CRLA/36352/2025 CRLA/ /	KALPATARU SAHOO MP	DURGA PRASAD PRADHAN	3575/2025
87	D-CRLA/5218/2025 CRLA/249/2025	PANKAJ@RUKMAN BISHI MP	DEVASHIS PANDA	3576/2025
88	D-CRLA/40328/2025 CRLA/ /	SUBA SETHI MP	LALATENDU SAMANTARAY	3577/2025
89	D-CRLA/40328/2025	SUBA SETHI	LALATENDU SAMANTARAY	

	CRLA/ /	MP		3578/2025
90	D-CRLMC/40170/2025	ABANI KUMAR PALEI	KARUNAKAR GAYA	
	CRLMC/5623/2025	MP		3983/2025
91	D-CRLMC/40177/2025	ASHIRBADA TRIPATHY	SARADA PRASAD DASH	
	CRLMC/ /	MP		3984/2025
92	D-CRLMC/40179/2025	BABU@SANJAY KARMAKAR	PRAKASH CHANDRA DASH	
	CRLMC/5644/2025	MP		3985/2025
93	D-CRLMC/40183/2025	SUSANTI PRADHAN	SURYAKANTA JENA	
	CRLMC/5632/2025	MP		3986/2025
94	D-CRLMC/40185/2025	PRAKASH TRIPATHY	BISWABHUSAN DAS	
	CRLMC/5641/2025	MP		3987/2025
95	D-CRLMC/38792/2025	SUJIT KUMAR MOHANTY	SUSANTA KUMAR TRIPATHY	
	CRLMC/5612/2025	MP		3988/2025
96	D-CRLMC/40170/2025	ABANI KUMAR PALEI	KARUNAKAR GAYA	
	CRLMC/5623/2025	MP		3989/2025
97	D-CRLMC/40231/2025	RAJIB LOCHAN PANDA	PRASANNA KUMAR PARHI	
	CRLMC/ /	MP		3990/2025
98	D-CRLMC/20322/2025	DEEPAK KUMAR BHADRA	DR. BINODA KUMAR MISHRA	
	CRLMC/2497/2025	MP		3991/2025
99	D-CRLMC/39783/2025	M/S.HINDUSTAN ORE AND MINING(P) LTD	SKMISHRA	
	CRLMC/5571/2025	MP		3992/2025
100	D-CRLMC/40268/2025	RAJANI KANTA PATTNAIK	ASHWINI KUMAR DAS	
	CRLMC/ /	MP		3993/2025
101	D-CRLMC/3656/2024	SUBRAT PATRA		
	CRLMC/374/2024	MP		3994/2025
102	D-CRLMC/25556/2025	BALABHADRA DILLA @ DILA		
	CRLMC/3416/2025	MP		3995/2025
103	D-CRLMC/40281/2025	BHARAT KU SAHU @ BHARAT SAHOO	SAMARENDRA BAHADUR	
	CRLMC/ /	MP		3996/2025
104	D-CRLMC/37265/2025	SIBA@SHIBA@SAMANTA DIGAL		
	CRLMC/5219/2025	MP		3997/2025
105	D-CRLMC/40086/2025	BISESH JENA@KANHA	SIDDHARTH GOUTAM DAS	
	CRLMC/5648/2025	MP		3998/2025
106	D-CRLMC/35301/2025	N.SRINIVASALU RAO	MANOJ KUMAR NAYAK	
	CRLMC/5142/2025	MP		3999/2025
107	D-CRLMC/40274/2025	MANAS RANJAN MOHANTY	DINESH KUMAR MOHANTY	
	CRLMC/ /	MP		4000/2025
108	D-CRLMC/40326/2025	SUBRAT RANJAN TRIPATHY	SIBA PRASAD SAHOO	
	CRLMC/ /	MP		4001/2025
109	D-CRLMC/40327/2025	SUBRAT RANJAN TRIPATHY	SIBA PRASAD SAHOO	
	CRLMC/ /	MP		4002/2025
110	D-CRLMC/40316/2025	BIDESI DAS	LALITENDU MISHRA	
	CRLMC/ /	MP		4003/2025
111	D-WA/53834/2025	STATE OF ODISHA	GYANALOKA MOHANTY,S.C	
	WA/ /	MP		4986/2025
112	D-WA/53834/2025	STATE OF ODISHA	GYANALOKA MOHANTY,S.C	
	WA/ /	MP		4987/2025
113	D-WA/53836/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4988/2025
114	D-WA/53836/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4989/2025
115	D-WA/53842/2025	TOPI CHANDRA BHOI	PRAVASH CHANDRA MAHAPATRA	
	WA/ /	MP		4990/2025
116	D-WA/53844/2025	PRAFULLA KUMAR NAYAK	ANJAN KUMAR BISWAL	
	WA/ /	MP		4991/2025
117	D-WA/54070/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		4992/2025
118	D-WA/54070/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		4993/2025
119	D-WA/54073/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		4994/2025
120	D-WA/54073/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		4995/2025

121	D-WA/54078/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4996/2025
122	D-WA/54078/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4997/2025
123	D-WA/54080/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4998/2025
124	D-WA/54080/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4999/2025
125	D-WA/54280/2025 WA/ /	SHYAMA SUNDAR DAS MP	SANTOSH KUMAR SWAIN	5000/2025
126	D-WA/1179/2023 WA/1179/2023	STATE OF ODISHA MP		5001/2025
127	D-WA/1179/2023 WA/1179/2023	STATE OF ODISHA MP		5002/2025
128	D-WA/54330/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	5003/2025
129	D-WA/54330/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	5004/2025
130	D-WA/54331/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	5005/2025
131	D-WA/54331/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	5006/2025
132	D-WA/54336/2025 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	5007/2025
133	D-WA/54336/2025 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	5008/2025
134	D-WP(C)/47752/2025 WP(C)/33135/2025	JAGNYA NARAYAN SHG, ARAKHAPUR, GANAPATI MP	ANUSNA RANI TRIPATHY	23240/2025
135	D-WP(C)/45450/2025 WP(C)/31548/2025	NIRMALA KANTI PRASAD PANDYA MP	AMITABH MISHRA	23241/2025
136	D-WP(C)/45450/2025 WP(C)/31548/2025	NIRMALA KANTI PRASAD PANDYA MP	AMITABH MISHRA	23242/2025
137	D-WP(C)/53891/2025 WP(C)/ /	M/S NISCHINT MULTISERVICE PVT LTD MP	SIDDHANT SARANGI	23243/2025
138	D-WP(C)/54154/2025 WP(C)/37133/2025	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY MP	ARUNOJIT K BBSR	23244/2025
139	D-WP(C)/45451/2025 WP(C)/31551/2025	NIRMAL PANDYA MP	AMITABH MISHRA	23245/2025
140	D-WP(C)/45451/2025 WP(C)/31551/2025	NIRMAL PANDYA MP	AMITABH MISHRA	23246/2025
141	D-WP(C)/53897/2025 WP(C)/ /	DR. PATITAPABAN SAHOO MP	SOUBHAGYA SWAIN	23247/2025
142	D-WP(C)/54155/2025 WP(C)/37158/2025	SARBASHREE NAIK @ SETH MP	UPENDRA KUMAR SAMAL	23248/2025
143	D-WP(C)/45452/2025 WP(C)/31554/2025	TUSHAR H. PANDYA MP	AMITABH MISHRA	23249/2025
144	D-WP(C)/45452/2025 WP(C)/31554/2025	TUSHAR H. PANDYA MP	AMITABH MISHRA	23250/2025
145	D-WP(C)/54156/2025 WP(C)/ /	JAGANNATH PRASAD DALAI MP	KUNAL KUMAR SWAIN	23251/2025
146	D-WP(C)/54161/2025 WP(C)/37213/2025	EXPRESS LINE PARIBAHAN, WEST BENGAL MP	ANJAN KUMAR BISWAL	23252/2025
147	D-WP(C)/54163/2025 WP(C)/37217/2025	EXPRESS LINE PARIBAHAN, HOWRAH, WEST BENGAL MP	ANJAN KUMAR BISWAL	23253/2025
148	D-WP(C)/54159/2025 WP(C)/37209/2025	M/S. ROMI CHEMICALS AND PACKAGING INDUSTRIES MP	KOUSIK ANANDA CURRACK	23254/2025
149	D-WP(C)/54168/2025 WP(C)/ /	M. SURYA NARAYAN REDDY MP	SOUMIK SPANDAN TRIPATHY	23255/2025
150	D-WP(C)/54171/2025 WP(C)/ /	MANASWINI BISWAL MP	MANOJA KUMAR KHUNTIA	23256/2025
151	D-WP(C)/54339/2024 WP(C)/1/2025	SRIPATI CHHATRIA MP	MAHENDRA KUMAR SAHOO	23257/2025
152	D-WP(C)/54356/2024	SAKLAFATU SOREN	MAHENDRA KUMAR SAHOO	

	WP(C)/16/2025	MP		23258/2025
153	D-WP(C)/54416/2024 WP(C)/96/2025	PABITRA KUMAR BISI MP	MAHENDRA KUMAR SAHOO	23259/2025
154	D-WP(C)/49663/2025 WP(C)/34615/2025	GANESH CHANDRA MOHANTY MP	KISHORE KUMAR MISHRA	23260/2025
155	D-WP(C)/54426/2024 WP(C)/99/2025	GOURANGA BUDUULI MP	MAHENDRA KUMAR SAHOO	23261/2025
156	D-WP(C)/14952/2025 WP(C)/10846/2025	TAPAS RANJAN GHADEI MP	ADYASIDHI MISHRA	23262/2025
157	D-WP(C)/15739/2025 WP(C)/11174/2025	ABHAYA BADAN BEPARI MP	ADYASIDHI MISHRA	23263/2025
158	D-WP(C)/52178/2025 WP(C)/36002/2025	M/S MEDIAID MARKETING SERVICES MP	DHANANJAYA MUND	23264/2025
159	D-WP(C)/54181/2025 WP(C)/ /	DR.RAMACHANDRA HOTA MP	PRADEEP KUMAR KHUNTIA	23265/2025
160	D-WP(C)/53937/2025 WP(C)/ /	PURUSOTTAM MOHAPATRA MP	LALITENDU MISHRA	23266/2025
161	D-WP(C)/9089/2018 WP(C)/9089/2018	CHAUBARDEV PRIMARY FISHERMAN COOPERATIVE SOCIETY, BORDHARA MP	OPEN KARTI SOKUNTA, BORDHARA	23267/2025
162	D-WP(C)/54184/2025 WP(C)/ /	M/S. AKSHYA ENTERPRISES, BOLANGIR MP	MADHAB LAL AGARWAL	23268/2025
163	D-WP(C)/54187/2025 WP(C)/ /	DIPIKA SUBHADARSHINI JENA MP	KRISHNA CHANDRA SAHU	23269/2025
164	D-WP(C)/51474/2025 WP(C)/36601/2025	GOBINDA CHANDRA NAYAK MP	ASHIS KUMAR MISHRA	23270/2025
165	D-WP(C)/54191/2025 WP(C)/37243/2025	OSHARANI SAHOO MP	DURGESH NARAYAN RATH	23271/2025
166	D-WP(C)/52594/2025 WP(C)/36993/2025	TINKI SATNAMI MP	SUBHANKAR ROUT	23272/2025
167	D-WP(C)/54200/2025 WP(C)/37240/2025	THE ALL INDIA BACKWARD AND MINORITIES COMMUNITIES EMPLOYEES FEDERATION (BAMCEF), NEW DELHI MP	MEDAK MOHANTY, NEW DELHI	23273/2025
168	D-WP(C)/54204/2025 WP(C)/ /	BISWA RUPALI ROUTRAY MP	NIHAL RATH	23274/2025
169	D-WP(C)/54095/2025 WP(C)/ /	ADDL REGISTRAR OF TRADE UNION CUM PUBLIC RELATIONS COMMISSIONER SAMBALPUR MP	PROBIR KUMAR RAY, SAMBALPUR	23275/2025
170	D-WP(C)/54209/2025 WP(C)/37249/2025	GURUBACHAN SINGH MP	DURGA CHARAN DEY	23276/2025
171	D-WP(C)/54208/2025 WP(C)/ /	RABI NARAYAN NANDA MP	BIBHU PRASAD DAS	23277/2025
172	D-WP(C)/54215/2025 WP(C)/37211/2025	SK. SABRATI MP	AMIT PRASAD BOSE	23278/2025
173	D-WP(C)/54098/2025 WP(C)/ /	DR. AJIT DAS MP	ATUL TRIPATHY	23279/2025
174	D-WP(C)/54202/2025 WP(C)/ /	TUNI MEHER MP	NIHAL RATH	23280/2025
175	D-WP(C)/54216/2025 WP(C)/ /	SURAJ KUMAR BEHERA MP	SURYAKANTA DWIBEDI	23281/2025
176	D-WP(C)/45941/2025 WP(C)/32163/2025	MADHUSUDAN KARTA MP	SIBA PRASAD PATRA	23282/2025
177	D-WP(C)/54221/2025 WP(C)/ /	PREMANANDA BISOYI MP	MADAN MOHAN SWAIN	23283/2025
178	D-WP(C)/54228/2025 WP(C)/ /	RANGALATA NAYAK MP	AJAYA KUMAR JENA	23284/2025
179	D-WP(C)/19777/2015 WP(C)/19777/2015	BANALATA BEHERA MP	M/S.J.MOHANTY	23285/2025
180	D-WP(C)/54229/2025 WP(C)/ /	CHANDRIKA MOHAPATRA MP	KULADA NANDA DAS	23286/2025
181	D-WP(C)/54103/2025 WP(C)/ /	M/S SANJAYA KUMAR PUHAN MP	UPASANA BAL	23287/2025
182	D-WP(C)/54164/2025 WP(C)/37219/2025	VILLAGE BUDHIBAR, BUDHIBAR MP	BHARAT JALLI	23288/2025
183	D-WP(C)/54235/2025 WP(C)/ /	GOLAP MOHAPATRA MP	PRADIPTA KISHORE BHUYAN	23289/2025

184	D-WP(C)/54237/2025 WP(C)/37202/2025	CENTRAL PUBLIC WORKS DEPT., GOVT. OF INDIA, BIKANER, RAJASTHAN MP	CHANDAN BIKER MISHRA	23290/2025
185	D-WP(C)/54125/2025 WP(C)/ /	PADMARANI NAYAK MP	SUSANTA SEKHAR MOHAPATRA	23291/2025
186	D-WP(C)/37352/2025 WP(C)/26225/2025	DEBASIS MALLICK MP		23292/2025
187	D-WP(C)/54239/2025 WP(C)/ /	V PUSPAVATI MP	DINESH KUMAR PATRA	23293/2025
188	D-WP(C)/54241/2025 WP(C)/ /	MINA BHATTA MP	AMIYA KUMAR MOHANTY	23294/2025
189	D-WP(C)/15612/2021 WP(C)/15612/2021	M/S. SOUTHCO MP	ANUPAM DASH	23295/2025
190	D-WP(C)/43969/2025 WP(C)/30567/2025	JAKUB BARIK MP	BISWABIHARI MOHANTY	23296/2025
191	D-WP(C)/54039/2025 WP(C)/37248/2025	APURBA SAHA MP	SAMIR KUMAR MISHRA	23297/2025
192	D-WP(C)/54104/2025 WP(C)/ /	M/S SWAYAM PRAKASH BADAPANDA MP	BIJAY PANDA	23298/2025
193	D-WP(C)/54243/2025 WP(C)/ /	DRIEMS SCHOOL AND COLLEGE OF NURSING, CUTACK MP	SINGYARAJAN PATI	23299/2025
194	D-WP(C)/52983/2025 WP(C)/36420/2025	KAPILESWAR MOHAPATRA MP	SANGRAM JENA	23300/2025
195	D-WP(C)/54107/2025 WP(C)/ /	MADHURI MAJHI MP	SATYANARAYAN MISHRA	23301/2025
196	D-WP(C)/40885/2023 WP(C)/40885/2023	ABHISEK KUMAR SAHOO MP	AKSHAYA KUMAR SAHOO	23302/2025
197	D-WP(C)/54262/2025 WP(C)/ /	UMAKANTA BEHERA MP	DHARMENDRA SETHY	23303/2025
198	D-WP(C)/39184/2025 WP(C)/27024/2025	DAYANIDHI ROUSTRAY MP	LINGARAJ MOHANTY	23304/2025
199	D-WP(C)/53100/2025 WP(C)/37010/2025	NANDI KESWAR PATRA @ MOHAPATRA MP	SUNIL KUMAR PANDA	23305/2025
200	D-WP(C)/54108/2025 WP(C)/ /	SUKUL MURMU MP	UPASANA BAL	23306/2025
201	D-WP(C)/54279/2025 WP(C)/ /	MAN MOHAN DASH MP	M. BALAKRISHNA RAO	23307/2025
202	D-WP(C)/22624/2023 WP(C)/22624/2023	BANAMALI DASH MP	ASHOK KUMAR DAS, M/S. ALOK KUMAR PANDA, S.K. MOHAPATRA	23308/2025
203	D-WP(C)/54290/2025 WP(C)/ /	RAMESH CHANDRA MAHARANA MP	SATYJIT MAHAPATRA	23309/2025
204	D-WP(C)/9617/2023 WP(C)/9617/2023	VEDANTA LTD., MUMBAI MP	ASOK MOHANTY (SR. ADV.), PRASHANTA KUMAR NAYAK	23310/2025
205	D-WP(C)/54300/2025 WP(C)/ /	RAMA KRUSHNA DAS MP	SATYABRATA SENAPATI	23311/2025
206	D-WP(C)/54305/2025 WP(C)/ /	TARABATI SAHU MP	PRAKASH KUMAR MISHRA	23312/2025
207	D-WP(C)/54316/2025 WP(C)/ /	SATISH KUMAR BACHELI MP	GAJENDRANATH ROUT	23313/2025
208	D-WP(C)/27485/2025 WP(C)/19332/2025	AKHAYA DALAI MP	SUJATA DASH	23314/2025
209	D-WP(C)/54322/2025 WP(C)/ /	THE MANAGEMENT OF LIFT IRRIGATION, BISHKOPKUNDRAP, PUNE MP	ASHOK KUNDRAP	23315/2025
210	D-WP(C)/48037/2025 WP(C)/ /	KALPANA SAHOO MP	TUSAR KANTI PRAHARAJ	23316/2025
211	D-WP(C)/54328/2025 WP(C)/ /	M/S SHREE HARI SPONGE (PVT) LTD, SUNDARMA MP	ASOK KUMAR MAHANA	23317/2025
212	D-WP(C)/54329/2025 WP(C)/ /	DEBENDRA PATRA MP	ASWINI KUMAR MOHANTY	23318/2025
213	D-WP(C)/54332/2025 WP(C)/ /	MANJULATA MAHARANA MP	RABINDRA NATH PANDA	23319/2025
214	D-WP(C)/54343/2025 WP(C)/ /	K. RAMACHANDRA @ RAMACHANDRA KUMAR MP	DEBAPANJAN KAR	23320/2025
215	D-WP(C)/54349/2025	DHUNA CHANDRA NAYAK	JITENDRA KUMAR MISHRA (2)	

	WP(C)/ /	MP		23321/2025
216	D-WP(C)/54138/2025	VEDANTA LIMITED	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		23322/2025
217	D-WP(C)/54353/2025	PANKAJ KUMAR JENA	ABHISEK MOHANTY	
	WP(C)/ /	MP		23323/2025
218	D-WP(C)/54356/2025	BUDHI BASULAI THAKURANI BIJE CHASAPANDA	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		23324/2025
219	D-WP(C)/46685/2025	BASUDEV PATI	TUSAR KUMAR MISHRA	
	WP(C)/33016/2025	MP		23325/2025
220	D-WP(C)/46682/2025	BASUDEV PATI	TUSAR KUMAR MISHRA	
	WP(C)/33033/2025	MP		23326/2025
221	D-WP(C)/54362/2025	DHARMENDRA KUMAR BEHERA	SWARUP KUMAR PATNAIK	
	WP(C)/ /	MP		23327/2025
222	D-WP(C)/46686/2025	BASUDEV PATI	TUSAR KUMAR MISHRA	
	WP(C)/33017/2025	MP		23328/2025
223	D-WP(C)/46687/2025	BASUDEV PATI	TUSAR KUMAR MISHRA	
	WP(C)/33082/2025	MP		23329/2025
224	D-WP(C)/54364/2025	MADHUSMITA DAS	DEBAKANTA MOHANTY	
	WP(C)/ /	MP		23330/2025
225	D-WP(C)/54366/2025	CHINA JANI	SUBHADUTTA ROURAY	
	WP(C)/ /	MP		23331/2025
226	D-WP(C)/54371/2025	NILAMADHAB MISHRA	SUSHANTA KUMAR MISHRA	
	WP(C)/ /	MP		23332/2025
227	D-WP(C)/15991/2025	SANATAN PARIDA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/11388/2025	MP		23333/2025
228	D-WP(C)/54147/2025	M/S SUKRITI ENTERPRISES	KAJAL SAHOO	
	WP(C)/ /	MP		23334/2025
229	D-WP(C)/37866/2024	URMILA BEHERA	SUBHASREE MOHANTY	
	WP(C)/22072/2024	MP		23335/2025
230	D-WP(C)/54393/2025	DIBAKAR SA	BYOMOKESH SAHOO	
	WP(C)/ /	MP		23336/2025
231	D-WP(C)/54399/2025	KAILASH CHANDRA SAHOO	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		23337/2025
232	D-WP(C)/54402/2025	RABINDRANATH MALLICK	ASWINI KUMAR MOHANTY	
	WP(C)/ /	MP		23338/2025
233	D-WP(C)/54403/2025	MUSLIMA BIBI	SUBASH CHANDRA SATAPATHY	
	WP(C)/ /	MP		23339/2025
234	D-WP(C)/54038/2025	BIJAYA KETAN BARIK	BISWARANJAN MOHAPATRA	
	WP(C)/ /	MP		23340/2025
235	D-WP(C)/54409/2025	BISWAMBER SWAIN	DIGANTA DAS	
	WP(C)/ /	MP		23341/2025
236	D-WP(C)/54417/2025	SANJAY KUMAR ROURAY	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		23342/2025